

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III (SPECIAL BENCH)

Item No.333

CA-251/2021

In

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors.

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

....APPLICANT / PETITIONER

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 22.11.2021

CORAM:

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

SHRI AVINASH K. SRIVASTAVA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Renotified on 30.11.2021



(Madhu Narula)

Court Officer (Court III)